

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


C. P. NO. 63(ND)08
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016**

NAME OF THE COMPANY: Boortmalt N.V M/s. Agya Boortmalt Ltd.


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIL ASARWALA	ADV	R-2-3	
2.	JISNU CHAUDHURI	AD	R-2-3	
3.	S. MUKHERJEE	ADV.	R-6	
4.	VARUN KAPOOR	ADV.	R-6	<u>Vaun Kapoor</u>
5.	Jagdeep Arand	Adv.	R-7	
6.	Krishnendu Datta, Adv.			<u>J. Datta</u>
7.	Abhishek Kumar, Adv.		Petitioners	<u>Abhishek</u>

ORDER

Copy of the written synopsis has been given by the respondents.

2. The case is also listed on 31.09.2016. Re-notify on that date.


(Ina Malhotra)
Member Judicial.